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रेण तरामग्रमा में लग रामग्रे वी मोकामय मार बेम्बई की घोर के लिए जारी किये वये टिकटों की बैनिक घरेमत नुम्ला 550 झीर मारवाड की घोर से स्टेमनों के लिए 377 है।

(२) फ़ालना में 1 अप/2 डाउन दिस्ती अहस्सवाद डाक मोर ३1/32 जनता एक्सप्रेस गाड़ियों का निर्कारित ठहराव 4 मिनट है । फालना में उन गाड़ियों से होने डाले यातायात के लिए ठहराव का यह सयम प्रयाप्त माया गया है ।

> (ग) जी तक्हीं। (घ) प्राप्त नहीं उठता ।

#### Liquidation of Impact Publications Limited, Delhi

2400. SHRI LUTFUL HAQUE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Impact Publications Limited of C-7, Nizamuddin East, Delhi has been liquidated; and

(b) whether the Registrar of Companies has verified the real indentities of the foreign share-holders and modes of remittances?

THE DEPUTY MINISTER IN THE MINISRY OF LAW. JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): (a) As per records of the Registrar of Companies, Delhi, the company is not in the process of liquidation.

(b) No Sir, Since the Company has made no profits, the question of remittances by way of dividends to any share-holder abroad has not arisen. 12.60 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED REFUSAL BY AND PORT AND DOCK WOBERES' FEDERATION TO LOAD NICE AND GROUNDNUTS ON SHEPS BOUND-FOR ROBSIGN COUNTRIES

PROF. MADHU DANDAVATE (Rajapur): Sir, I call the attention of the Minister of Shipping and Transport to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported refusal by Port and Dock Workers' Federation to load rice and groundnuts on ship bound for foreign countries."

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): Shri S. R. Kulkarni, President, All India Port and Dock Workers' Federation is reported to have issued a statement on 2nd August, 1973 that loading of Basmati Rice and Groundnut for export would not be permitted in view of the acute shortage of these commodities in India. No Basmati Rice was being loaded for export at that time and the statement only expressed the intention not to permit shipments of Basmati Rice in future when such a contingency arose.

One vessel 'SALAVAT' commenced loading about 2,000 tonnes of groundnut kernels, besides other cargo, for Soviet Union on 28th July at Bombav Port. The loading operations continued till 5th August, 1973, when a quantity of 1,397 tonnes of groundnut kernels was loaded. The Federation is reported to have withdrawn the boycott on the 6th August. It has, however. reiterated its decision not to permit export of Basmati Rice.

The position in regard to export of Groundnut and Basmati Rice is as under:

### 215 AUGUST 7, 1973 and Dock

Workers' Federation Refusal by Port 216 to load Rice (CA)

# [Shri Raj Bahadur]

Groundnut А small quantity (hardly 05 per cent of the total production) of hand picked selected groundnut is exported every year The stem is a value added product and fetches high price We have built up an export market for HPS groundnut over a period of years and in the country's interest and in the interest of credibility and continuity. we like to maintain the export market in spite of fluctuations in production in a particular year Further. the oil content in HPS groundnut is comparatively less and it is mainly intended for table use The Foreign Exchange earned by this export helps us in the import of oil

Basmatı Rice Since 1962, with a view to earning Forcign Exchange a limited quantity of superior Basmati rice is ing exported This rice is bing m ly export i in ortan tradit inal markets in the Middle East, where a demand has been creat-On an average about 0003 per ed cent of the total production of rice is exported annually This superior Basmati rice is consumed by affulent sections of the society and this enables us to import 3/4 times of wheat/ coarse grains This is in the interest of the weaker sections of the society

The Hon Members will appreciate that the decision to export a limited quantity of HPS groundnut and superior Basmati rice is in the best interest of the country Steps are being taken to explain the position to the Port ind Dock Workers

PROF MADHU DANDAVATE Su the issues involved in this callattention motion need the attention not only of the Minister for Transport and Shipping but for ome issues also of the Minister for Commerce and Minister for Agriculture They might be permitted to give need sol clarifications when some specific questions are put to the Minister

MR SPEAKER The main motion is directed to the Minister of Shipping and Transport **PROF MADRU DANDAVATE** When you listen to the questions, I am sure, Sir, you will direct the other Ministers also to give replies I leave it to your judgment

MR SPEAKER I will direct them to make statements independently on some other occasion, but we will not part with the convention that only the Minister to whom the motion is addressed will reply

DANDAVATE PROF MADHU The All India Port and Dock Workers' Federation has established that the organized working class in this defend the country can sometimes economic interests of the country Government better than even the especially when the Government fails

<sup>1</sup> Federation has raised two Sir very relevant issues O e is the export of Basm ti rice and the other is export of groundnuts through •hips When the country faces famine and scarcity and when there is scarcity of essential commodities in this background on any ground to export such essential commodities 15 not only wrong but it is a callous and criminal attitude It can be argued that some of the contracts were made earlier But I wish to point out to vou-and I would also seek clarification from the Minister concernedthat in this very House a solemn accurance was given to the House that when we were facing conditions of famine and scarcity old contracts would have to be respected but no new contracts would be entered into by which people would be subjected to hardships As late as July 1973 certain contracts had been entered nto and this means not only breach of assurance and promise given in this House but I may be permitted to argue it might even mean breach of privilege Through proper procedure I will try to raise the issue on a separate occasion

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I wish to point out to you that there are two concrete issues which are to be clarified separately by the Minister. One is regarding the export of groundnuts and the other is regarding the export of Basmati rice.

As regards the loading operations on the Soviet ship, SALAVAT, carrying consignment of groundnut to the Soviet Union, the All India Port and Dock Workers' Federation officially received a certain communication The information that is available from the sources of trade union organisation reveals certain facts, and I would like to seek clarification from the Minister concerned regarding these facts

Firstly, it has been decided by the Port and Dock Workers' Federation that they would lift the boycott on the shipment of groundnuts on the hasis of certain assurances Is it true that one of the assurances given by Soviet Russia is that the balance shipment of 2,000 to 2,500 tonnes of groundnuts will be postponed to better times in terms of domestic crops" The second a-surance seems to be that the exporters have agreed to divert the remaining consignment immediately to an oil mill in Bombay and the Government would sell oil at controlled rates-a very fine assurance. It is reliably learnt that the Head of the Soviet Export Mission in Moscow has conveyed to the President of the All India Port and Dock Workers' Federation, Shri Kulkarni, that the Soviet Government would consider favourably any request for edible oil supply as an adjustment for the groundnut being exported provided the request came through proper quarters Probably they feel that this request should not come publicly through the Dock and Transport Workers' Federation but that the Indian Government should send the necessary request

I am glad that Soviet Russia has taken a correct posture that they

### KA) Workers' Federation 218 to load Rice (C.A.)

would be prepared to send edib'e oils to this country as an adjustment for the groundnuts that would be exported not now but when there is a better position in terms of the economic situation in the country.

As far as Basmati rice is concerned. I would like to have certain spe-There is a report cific information about the likely export of 7000 tonnes of Basmatı rice by the State Trading Corporation to various foreign countries in the next few days. Remember 7000 tonnes. The State Trading Corporation has entered into contracts in July 1973 when the Government clearly know about the acute shorprices in the tage and the rise of country It is our information and I would like the Minister to confirm it if STC has invited global tenders for the sale of 5000 tonnes of superior they are quality Basmati rice and awaiting quotations from the foreign buyers I would like to know whether this information is correct Our information through trade union circles is that 1000 tonnes are likely to go to Kuwait, 600 tonnes to Karanjie Jeewanjee, Port Louis, 20 tonnes to J S Teja, Kandla, and twenty tonnes are likely to be sent to Japan. 5.000 tonnes are to be sent to a certain destination about which trade union circles have received a certain information, and I would like to have it As regards the 5,000 confirmed tonnes of Basmati rice, the STC has invited global tenders and it is reliably understood that a private party from Japan is going to lift this rice from India and the quantity is 5(00) tonnes of Basmati rice. It is reliably learnt that already the query is being made and the quotations are already I would like to know whether sent this information is correct

It is also learnt that the STC has already stocked 12,000 tonnes of Basmati rice in the godowns owned and controlled by the Food Corporation of India and the stocking arrangements are extremely bad During the last two months about five ship-loads

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# to load Rive (CAD)

[Shri Madhu Dandavate]

of rice are reported to have been exported from the Kandla Port and I would also like to know if this information is correct.

There is some information provided by the Current Topics of the Times of India of to-day which says:

"It is shooking that at a time when the country is facing a grave food crisis and prices are skyrockating, the unloading of food ships in the Bombay Port is much slower than it used to be seven years ago when the country passed through another period of acute scarcity.....

This seems to be the result of hurried buying of wheat in the U.S. by the Indian Supply Mission there. But the slow-down is at least partly the result of the sickeningly familiar lack of coordination between the various departments on the one hand end the negligence, bordering on callousness, on the part of the Food Corporation of India officials on the other."

This is what has been said in the Current Topics. This is a very dangerous trend. I would like to know if this is correct.

Therefore, after having posed certain questions and having sought ecrtain information, I would concretely like to know from you if the various shipments of foodgrains to which I have made a reference and the countries to which I have made a reference are correct. I would also like to know whether the communication received by the Chairman of the Port & Dock Workers Federation from the Soviet authorities concretely suggesting that if through proper channels a communication is sent. they are willing to send edible oils. is our Government willing to meet the Soviet authorities and make the necessary request?

In the end I would like to make one submission. Some of the quarters close to the Government thisk that in order to get same food that is required for the vulnerable sections of the population—there is also a seference to it in this statement which I received just a minute bafare 12 noon where it is stated that Basmati is not utilised by the unnerable sections of the population.

Of course, we are supposed to digest only milo. As far as the question of woollen cloth is concerned. Indians must put on the wollen rags. -that is the concept of free India. Leaving this aside for the moment, I would like to know definitely about one thing. It has been said that you will send good basmati rice to other countries and in return get coarse grains. Is it your approach that you would not make any effort to give better type of rice, even for the vulnerable sections of our society, and that as far as the common man concerned, they have only to is take only that type of foodstuffs that you want them to take, and the good one is to be sent abroad? I do not know what the approach of the Government in this matter is. I want to know about one thing. Even what is meant for pigs in the United States, you have been taking it for granted that Indian citizens can consume here.

I have put specific questions to the hon. Minister. In the end I would say this. I have raised several issues and addressed them to the Minister of Shipping and Transport. Not that he is incapable of dealing with these issues, but since there are certain issues which are connected with the Ministers of Commerce and the Ministry of Agriculture, since the han. Ministers of Commerce and Agriculture are present here in the House, if the Minister for Shipping is not able to furnish the necessary information, these two Ministers may kindly be permitted to give the nacessay clarifications in the matter.

SHRI RAJ BAHADUR: Many topics have been raised by my hon.

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friend Mr Madhu Dandavate and with my limited knowledge I will try to explain and satisfy him and try to set his doubts at rest I will deal with such issues first which directly relate to my Ministry He has complimented the organised working class in the ports to have drawn the attention of the country and of the Government in this behalf by calling a halt and asking for a boycott for loading groundnut and basmati rice on ships I am sure Sir that if they knew the entire background perhaps they would not resort to the boycott and I trust they would revise their decision to do so which I understood they have already done would beg of my friend to kindly appreciate this. After all, what are we exporting How was this export built Trade and foreign trade esup' pecially cannot be built up overnight It takes years and years of patient effort to build up our export trade and in the context with a view to maintain continuity, a certain amount of basm its rice has been exported over the veries as I said, since 1962 And as I said carlier, export of onc tonne of basmati rice enables us to fetch 3 to 4 tonnes of wheat, and milo a little more I wont g into the prices now I have got figures regarding prices with me But the fact remains that basmati rice is really not an article of consumption if I may say so with great respect of the common people, it is only on occasions that they make use of it it 15 only the affluent sections and the better-off sections, including Mr Madhu Limaye, who use it And I can as use him that if Mi Madhu Limaye accepts my invitation, I will not give him basmati rice May I point out that we need today milo, we need wheat We get at least four times of foodgrains by sparing onc By sending one tonne of Basmati tonne of foodstuff if we can get 4 tonnes or 5 tonnes of milo or wheat I would rather get them by exporting basmatı So, that is exactly the question now.

# to load Rice (CA)

So far as edible oils are concerned, regarding groundnut, may I say, we export hardly 05 per cent of our total produce? We have to import as far as this year 1973-74 is concerned, as much as 1,12,122 tonnes of edible offs By October, 1973, we have to have as much as 70000 tonnes imported of these edible oil. and balance by March, 1974 We must have them Also, we should know that one tonne of groundnut exported fetches us 1 1/2 tonnes of edible oil That means the price that one ton of gioundnut fetches in foreign exchange is 200 pound in sterl-(Interruptions) ing

MR SPFAKER No interruption please Let him reply Dont disturb him

RAJ SHRI BAHADUR SII I was saying that one ton of groundnut-hand-picked selected groundnut -it is not the ordinary variety -has got a relatively lesser content of oil than the ordinary variety of groundnut that we use in Vanaspati Oil Mills here in India So if we export this variety of groundnut it may fetch us £200 per tonne We are buying edible oil at £115 I think it will be much better to have couble oil

The hon Member just now referred to a settlement that has been reached and the witndrawal of the boycott He made a mention about the Soviet Union, a friendly country It has promised that if Government-to-Government effort is made in this regard they would be able to export oil to us So far, we are not getting edible oil from the Soviet Union We are trying to get some sub-flower oil from them Certainly this thing can be considered. On the question of tender in icspect of 5 000 tonnes, as I have alleady stated, we are exporting only 0003 per cent of total pioduction of rice, that is, about 40 to 43 million tonnes per year Out of that, we are only exporting 25 (00 to 30,000 tons of basmati rice consumed by the affluent society So, naturally, I think, my friend, Prof Dan-

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[Shri Raj Bahadur]

davate, will appreciate when I say that the country needs foreign exchange. If we need foreign exchange certainly, we should export. He said that there was certain lack of coordination between the Transport and Shipping and Food Ministries and as a result of this, there was delay in unloading of food ships. There was slower rate of discharge in the Bombay port about two months back or so. That was so because of certain demands of the labour. But, I should state here that I and my colleague. Shri Shinde, both, attended to this problem. We flew to Bombay one day and we settled that. And we came to a firm understanding that about 2,000 tonnes of foodgrains every day and about 650 or 700 tonnes of fertilizers every day will be discharged by the labour and that the Ministry of Food and Agriculture will look to it. There is enough of coordination; we keep in touch with each other and I can assure him that he should have no apprehensions on this score.

PROF. MADHU DANDAVATE: Sir, with your permission, I want to seek a clarification from the hon. Minister.

MR. SPEAKER: This system of asking for clarifications for every question should be discouraged.

**PROF.** MADHU DANDAVATE: If you permit me, then 1 Shall seek a clarification. There were two things to which I had made a reference. While trying to build up the case I said that we are sending them something so that we can get something from that country.

The Soviet Government have been saying that when the local crop is better, then only the groundnut should be sent to them. On that ground, the Federation had lifted their boycott. There is a plea just now that the shipment should not be sent, to which I have made a specific reference. I also made a reference to the various quantities that were sent

### Workers' Federation 224. to load Rice (C.A.)

aproad—whether that is correct or not, that is for you to say. You have also not reacted to the reference made. So, I want to know whether the figures quoted by me are correct.

SHRI RAJ BAHADUR: So far 28 export is concerned, the dock workers will certainly cooperate in the context of the present situation. As I explained, we export a large quantity of groundnut and rice to the Soviet Union and they will appreciate it. As I said, now, the new contract is with regard to the export of groundnut to Soviet Union. The trade agreement with the Soviet Union is in the process of implementation. 1 must say that I will not take any recourse to alibi in this behalf because trade has to be continued.

Even if there is a lean ytar, we cannot simply say that we shall break off because it is a lean year and we shall pick it up again later. That is impossible; we cannot pick it up again. Therefore, even if the production is less, we have got to continue it. This year, as against 60 lakhs tonnes, the production is only 39 lakhs tonnes of groundnut But even then we have to part with some quantity.

So far as the quantities under tender are concerned, I have not made any secret about it. The tenders are going to be opened either today or in the next few days, and these are for 5000 tonnes of basmati rice for various countries. My hon, friend has got a better list than I in regard to the countries to which it is being exported 1177 tonnes of sela rice is also under tender. So, there is no question of any secrecy about it.

SHRI VASANT SATHE (Akola): I am afraid that this issue on the face of it is likely to appeal in an emotional way. That is how some of my colleagues must have felt exercised about it. The moment we read somewhere that essential commodities like rice and groundnut are being exported, they naturally feel concerned.

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But if we give a second thought to it and also see the explanation that has been given, I am sure that any reasonable person would be convinced of it.

I am sure none of my colleagues here would agree that basmati rice which sells at Rs. 3 k.g., and is the costliest rice even in the best of times, is really the rice which the common man or even the middle income group man can afford to take.

SHRI C. H. MOHAMED KOYA (Manjeri): Then, let him cut his quota in the ration and give it.

VASANT SATHE: How SHRI much ration could we cut, and how much can be given that way?

Hardly one per cent of the society in this country has an income which is above Rs. 300 p.m. I think it is just 1.7 per cent.

PROF. MADHU DANDAVATE: Is he replying to the call-attention on behalf of the hon. Minister?

SHRI VASANT SATHE: Why should Prof. Madhu Dandavate feel hurt? I am only asking for some clarification.

SHRI MADHU LIMAYE (Banka): He has no questions to ask, I think.

SHRI VASANT SATHE: I have questions to ask.

It is only 0.3 per cent of the community, whose income is above Rs. 1000, which purchases basmati rice. Are my hon. friends going to plead the cause of this tiny percentage of rich people and say that even the few thousand tonnes which are being exported, in return for which we get four times the amount in terms of foreign exchange which would enable us to get food and other sacrce commodities like diesel oil, crude oil

# to load Rice (C.A.)

and other things which are essential for our farmers, should be stopped?

Are we going to be so short-sighted as to that we shall make a prestige issue or emotional issue out of it and say that Government should not export even this small quantity? This is the question which I want to ask Are Government going to be browbeaten by this type of questions and posers that are being placed before them?

SHRI C. H. MOHAMED KOYA: If they do so after meeting the minimum requirements of the citizens. that would be all right, but they are not doing so.

SHRI VASANT SATHE: Therefore, as far as rice is concerned, may I ask Government to allay the fears of those people who say that rice would be available to them only if this export is stopped? Will Government assure them that other qualities of rice would be made available to them in Bombay as against these few thousand tonnes which are being exported? I think that it should not be difficult for Government to do so.

Will Government give this assurance to the people of Bombay where this rice would otherwise have been distributed? So far as rice is concerned, I am sure our fear also will be allayed if 7,000 tonnes of rice of other quality con be made available in Bombay or nearby region for public distribution. You export this superior quality to earn four times more value.

SHRI PHOOL CHAND VERMA (Ujjain): What about sela chaval?

SHRI VASANT SATHE: The next question is about groundnut. The Salavat is taking groundnut to USSR. As you know, groundnut prices in this country have really shot up. I was surprised to see the other day that in a town like Nagpur the price is Rs. 6.50 per kg. whereas akrot in

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### [Shr: Vasant Sathe]

Shamin's place sells at Rs 450 per kg That means, groundnut has become costiler than even a luxury article like akrot-it is like basmati in reverse When countries like the USSR are willing to postpone the lifting, why should we not allow this postponement? Secondly, are Government willing to make an arrangement with the USSR that as against this groundnut, they should divert, in terms of value, some of the wheat which they have purchased at a lower price from USA? (Interruptions) They diverted to Bangladesh Why should we not get wheat at a cheaper price from them?

SHRI JYOTIRMOY BOSU (Diamond Harbour) From you, goufather?

SHRI VASANT SATHE Your godfather purchased it from your goduncle Nixon

Therefore, will Government consider this exchange' If that is done, that would be some solace

Lastis I was told in reply to my unstarred question that last year we imported 48 200 tonnes of edible on and 75 900 tonne of rape seed This year, in 1973-74, we are going to import 1,90,000 tonnes of edible oil and 93,000 to ines of lape seed or equivalent oil I want confirmation of these figure I v ant to know how much are Government going to get in exchange for groundnut either in the form of oil from USSR or better still, wheat at a lower price as I have suggested

SHRI RAJ BAHADUR So far as the export of basmati is concerned I repeat that it is only the superior type of basmati As for sela also, I am told it is par boiled basmati rice I also repeat that the quantity involved is 0 0003 per cent of the total production

As for an assurance to the people of Bombay that 7,000 tonnes of ordi-

### Workers' Federation 228 to load Rice (C.A.)

nary rice in lieu of this would be provided, Iam sure that this export will not have the slightest effect on the availability or provision of necessary foodgrains to the people of Bombay I can give this assurance that it will not make any dent atall, particularly this being basmatirice

About the exchange of wheat ms-(cad of oil, that is a question which I think the Food Ministry might take into account if they make such a request But I do not know, I cannot make any such recommendation

About the figures, whether the figure is what I quoted just now or not

SHRI VASANT SATHE On this why don't you ask the Agriculture Minister or the Commerce Ministry to reply? They are sitting there a good suggestion is being made We want a reply (Interruptions)

SHRI RAJ BAHADUR Now. about the figure 1 do not have the figure for rape-seed but I have got the figu e of the total quantity of our that we are going to import, it is to be exact, for 1,12 122 tonnes as against his figure of 1973-74 1,19 000 tonnes My figure 15 from 1 source which I can say is authentice I do not know from which source his figure has been given

CHRI VASANT SATHE Hand-picked

SHRI RAJ BAHADUR I am not talking about hand-picked, I am talking about the total quantity of oil to be imported You said it is 1,19,000 (Interruptions)

MR SPEAKER There is very little difference between your figures and his It is all right

Shri Jagannath Mishra

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वी कथम्नाथ मिश्र (मधुवनी) : जिम विषध पर वर्षा चल दही है मैं समझता हू कि उसके दो पहलू हैं। प्रथम यह कि जब देश में अन्नाभाव हो तो विदेशों को क्या हम ग्रन्न की ग्रापूर्ति करे ? ग्रगर हातों क्यों? इन्जा क्या ग्रीचित्य हो सकता है? इसलिये मैं इन्नज्ञ उन्ज की बात किये विना ग्रपना ध्यान इन्ही दो मुद्दो पर केन्द्रित करुगा ग्रीर ग्रन्त म मत्नी मह दन से कुछ सफाई चाहुगा ।

ग्राघ्यक्ष मार प्य हमारे देश से कुछ वासमती चाव- ग्रार ग्राउन्डनट बाहर भेजा जानगहै गार भेजा जा रहा है। वैसे यह सूनने में धौर देखन म इस ग्रामाव की स्थिति में और नाजर घर्टमें उचित नहीं लगता पण्टिमग- नरी गगा । किन्तु जब हम नम पर रिवेसना - रे है और गौर से इस पर ध्यान देत हैनो इसके पीछे जो स्नाजित्य है उस भी हम नजरस्रन्दाज नहीं कर सान्द है। एरसाई हर राष्ट्र के तिये हमेजा कमिटेर पथ्ट हाता हे जिसको राई टाल नहीं। सरता ? । अगर हमारे यहासखड ग्प्रन्यन्त । म्रामाव है तो उसका इनाज यती है। उत्पादन में वदि हा झौर इस निमित क्या व्यवसाय झौर क्या कृषि, दाना के लिय हम बाहर से सामान मगाने की ग्रावश्यकता होता है जिसके लिये हमे फारेन एक्सचेज चाहिये । हम ग्रपने यहा उत्तम काडे उत्तम चावल झादि मामान जा उत्पादन करन ह ग्रीर उसम इनवेस्टमेट बरने हैं, उमें तमे एक्सपोर्ट के लिये छोड देना चाहिये । ग्रभी जो बासमती चावल ग्रौर ग्राउन्डन्ट का एक्सपोर्ट करना है उसका हमने पहले से ही उन देशों के साथ कार्ट्वट कर रखा हे। इन वाम्ने क्या यह उचित नही है कि हम झपन कार्टक्ट पर कायम रहे? ग्रगर हम नही रहते है तो क्या इसका बुरा भ्रसर देश के ऊपर नहीं पडेगा? इसके जो झालोचक है उनको जानकारी होनी चाहिये गौर इसके ग्रीचित्य को उनको समझना चाहिये । फिर यह भी निर्विवाद है कि हम जो फारेन एक्सचेज ग्रॉजत करने हैं इस तरह से उससे हम जो विषम स्थिति हमारे सामने है उसका सामना करने मे सक्षम हो सकते है ।

मैं जानना चाहता हु कि ग्रगर ये सब बाने म हैं तो क्या यह निर्विवाद नही है कि बढिया गा।ल भौर ग्राउन्डनट का एक्स-पोर्टतर्कपूग गर न्यायसगत है मगर यह सल्ब है नो माल इडिया पोर्ट एण्ड डाक वर्कर्स फैडरेशन प्रध्यक्ष ने जा कर्मचारियों में ग्रसहयोग का ।ह्वान किया है ग्रीर जहाजों के मालिका म महयोग न करने को कहा है, मै समझना ह कि ऐमा करके वह ठीक नहीं कर रहे हैं उन्हें भाकावेश मे ग्राकर काम नही करना चाहिये ग्रौर खास कर वह काम जिसका ग्रसर देश भ्रौर विदेझ पर पणना हा । इसलिये मै चाहता ह कि सरकार दढता में इस समस्या का समाधान करे, ताकि हमारा झन्तर्राष्ट्रीय व्यवसाय तथा वैदेशिक सम्बन्ध बिगडने न पाये. उनमे किमी तरह की गडवडी न म्राये । इसलिये मै जानना चाहना ह कि क्या इस हडताल से हमारे भ्रन्तर्राष्ट्रीय व्यापार पर बुरा ग्रसर नही पडेगा, क्या ग्रन्तर्राष्ट्रीय बाजार में सरकार की कैडिबिलिटी ग्राहत नही होगी, रूम जैसे मित्र राष्ट्र से हमारा क्या सम्बन्ध विषाक्त नही हो जायेगे जिसका जहाज खडा है मौर सामान लादा रही जा रहा है ? देश की भ्रयं व्यवस्था को ठोस भौर सुदुढ रखने के लिये क्या विदेशी मुद्रा नितान्त मावश्यक नही है ? वैदेशिक व्या-पार के विकास के लिये जब दूसरे देशो ने म्रपने बैटल्स को टाइटन किया है तो क्या हमारा ऐमा करना घुनुपयुक्त है ? मै समी प्रम्नो का स्पष्ट उत्तर चाहता हू ताकि पोर्ट झौर डाक के कर्मचारी, झाल इण्डिया वर्कर्ज फैडरेशन के पदाधिकारी, पोर्ट ट्रस्ट एम्प्लाईज यूनियन के पदाधिकारी तथा भन्य सम्बद्ध व्यक्ति इसे ठीक से सून-समझ ले

## 231 Refusal by Port and Dock

# [श्री जगन्नाय मिश्र]

और एक्सपोर्टका काम निर्विधन रूप से चले भौर देश के व्यवसाय एव प्रतिष्ठा पर कोई स्राच नही स्रावे ।

श्री राज बहाबुर श्रीमनु, मैं स्पष्ट रूप से कुछ उत्तर देने की चेष्टा करूगा । माननीय मदस्य ने यह उचित ही कहा है कि ग्राज की इस कठनाई में यदि चावल या मगफलो के मग्रम से निर्यात विया जाये. तो वह यक्ति-सगत नही लगता हे। लेविन उन्होन यह भी स्वीकार किया कि इसके पीछे जो भी नी ति है. ग्रीर जो भी कारण है ग्रगर उनका पूर्ण रूप से विक्लेपण और स्वप्टीवरण हो, तो हमारे जिस कर्मचार्ग-वर्ग ने उस जहाज का बायकाट रिया वह भी सभझ जायेगा। में समझना ह कि वड जो स्मण्टीवरण हम म्राज मदन में दे रहे है जिसनो हम उन लागो तक पहचाने की चेंग्टा फरेगे उस को देवने हये जो मन्देह गौर ग्राणकाये उन्होन व्यक्त की है. वे दर हो जायेगी।

इसमे कोई सन्देर नहीं है कि हमें अपने व्यापार को चालू रखने के लिए ग्रार एक स्वाभिमानी राष्ट के नान अपने मुहाहिदो ओर कारमरा को पूरा करने के लिये, हर प्रयत्न करने की ग्रावण्यक्ता है। हम ने 'प्राण जाये पर बचन न जाई" की प्रथा को निभाना है (व्यववान) ऐस हट्टे-क्ट्टे बैठे हैं-श्री मधु लिमये को देख कर प्यार ग्राता है। फिर बह कहते है कि मर रहे हैं।

माननीय सदस्य ने गह भी वहा हे कि देश मे उन च, जो का ग्राधिक उत्पादन किया जाये जिनका हम नियान करा है। मेरे माननीय सहयोगी थी शिन्द, न युझे वताया है कि खाद्य मतालय विणेप रूप से इप वात के लिये मंचेप्ट है कि बाममती का उत्पादन बढाया जाये। कुछ योजनाये उनके विचा-राधीन है। मै ग्राशा करता हू नि जव वे योजनाये स्वीष्टत ग्रीर कार्यान्वित होगी, तो उनका जो उद्देश्य है, उसकी पूर्ति होगी।

# Workers' Federation 237 to load Rice (C.A.)

श्री झार० बी० बडे (खरगोन) ग्रध्यक्ष महोदय, मै डाक कर्मचारियो का ग्रभिनन्दन करना ह कि ये इतने जागरूक हो गये है कि उन्होने निर्यान करने के लिये वासमनी चावल ग्रीर ग्राउन्डनट को शिर पर लोड करने से इन्कार कर दिया। हमको 56 लाख टन ग्राउन्डनट चाहिये, जब कि सिर्फ 36 लाख टन उपनब्ध है। इस स्थिति मे ग्राउन्डनट को बाहर भेजने की क्या जरूरत पडी है ? ग्राज देश में सब श्रोर ग्रान पडा है लट-मार हो रही है, पूत्रिस का बन्दोबस्त हा रहा ह छार होम मिनिस्टर साहब कर रदे है कि नाएण्ड ग्राईर की सिचग्शन खराव हो रही है। बम्बई मे शिव मेनान दताने नट कर तल का उचिन मात्रा पर बेता है। जन ना भाव. दस. ग्यारह रूपये किलो हा गया है. जो हम ने ग्राज नक नही देखा हे । हमारे मैन्य कैंस्च-रर्ज का उचिन फायदा मिलना है लेविन दालदा का दाम पहले 25 पैम बताया गया. फिर 50 पैसे बढाया गया छार फिर 75 पैस बढारा गया। जब उन नागा नो पत्राणा फायदा पितना हे तो किर बर दाम क्या बढाया गया ?

मव्य प्रदेश मधी मेठी न खली बाहर भेजनावन्द्र तर दिपाट । त्मारे गहा की मब ग्रायल मिल्ज बन्द हो गई है। ऐस कहा गया है कि बम्बई के एक बहत बड़े ब्यापारी खेमजी बाई ग्रानन्द्रजी बाई से दो लाख रुपये ले कर मगकती ते जाने की परमिशन दे दी गई। हमार यहां में म किनी बम्बई चली गई है ग्रार वहा से एक्स गेर्ट हई है। मध्य प्रदेण से पच्चीन हजार टन मुगरुनी एक्सरोट ही गई है। इस का परिणाम यह हे कि हमारे यहां काण्तकारों को बोने के निए मगहली का बीज नही मिलना है, भीर मगर मिलना है, तो वह 325 रपये क्विटल के भाव पर। मैं पूछना चाहता ह कि सगर मगफली का निर्वात न किया जाता. तो क्या वह सस्ते वामी पर न मिलती।

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मरकार विदेसी मुद्रा प्राप्त करने के लिये रक्षा को ग्राउडनट मेज रही है। यदि वह यहा के काश्तकारो को सस्ता बीज देती ग्रौर जनता को सस्ने दामों पर तेल देती, तो जनता उस को धन्यवाद देती। कल ही ग्राउडनट के बारे में जो प्रग्न थीं पाटिल ने पूछा था, वह इस प्रकार है:

"whether the Gujarat Agro Industries Corporation will export more than 7000 tonnes of oil cakes this year?"

The reply given was:

"The Gujerat Agro Industries Corporation would be exporting 12600 tonnes of groundnut extraction this year".

मध्य प्रदेश स्रोर गुजरात मे ढोर मर रहे है। क्यांकि उनके खाने के लिए चारा और खती नही मिलती है। मिल्ज बन्द हो गई है। उन के पाम खली नही हे। इसके बाव जूद गुजरात में 1.2 000 टन खली बाहर भेजी गई है, जहा की मगफली की कपल फेल हो गई है। यदि सरसार मगफली की बाहर न भेजनी और उस को यहा ही एक्स्ट्रेस्ट करती, तो स्मारे होरो को खाने को मिलता। सरकार ने इस तरफ कोई ध्यान नही दिया है।

मेरे दो पूर्व--वक्ताझो ने मगफरी झौर चावल को वाहर भेजने की ग्रच्छी वक्तानत की है।

Pleading a bad case in the best way शायद उन का ट्याल है कि रणा को बासमती चावल भेजना चाहिए. हमारे लोगों की बह न मिले, नो कोई हर्ज नहीं है। हमारे लोगो को धनूरा मिला माइलो स्रोर लोहे के टुकडो मिला चावल खाने को मिलता है। क्या मेरे मिक्र चाहते है कि यहा के लोगों को बासमती खावल नहीं मिलना चाहिए ?

खली के लिए सरकार ने यू० के०, जापान क्वीर जी० डी० मार० से कवोटेशन मागे हैं। मैं यह जानना चाहना हू कि सरकार वहा कितना to load Rice (C.A.) ग्राउडनट ग्रीर कितना चावल भेजने वाली है। इसके बारे में किस-किस देझ के साय कन्ट्रेक्ट किये गये है?

श्वी राज बहादुर जहा तक डाक मजदूरो को मुबारकबाद देने की बात है, मै भी ग्राप के साथ णामिल हू। लेकिन जिस भावना से ग्रापने मुवारकवाद दी है, वह भावना मेरी नही है। ग्राप ने किसी ग्रीर भावना से दी है, लेकिन मेरी भावना यह है कि डोक-बर्कन ते हमेगा कठिन समय में इन देश का ग्रीर हमारा साथ दिया है। उन्होंने प्रभी भी जो कान किया है वह मद्भावना से किया है, मै उनकी नीयन पर शक नहीं करना।

जहा तक माननीय सदस्य ने दूसरी बात कहा है, ग्रध्यक जो, सुझे क्षमा करंगे े ही प्रश्न दोहराये गए है जो पहने पूछे जा चुके है. इस लिये मुझे प्रपने जवाबो को भी ढोहराना पडेगा। एक बात उन्होने नई कहा है---मध्य परेण से खलो चली गई, वहा चारे की कमी है, वहा से 25 हजार टन म्गफनी बम्बई चली गई,

# श्री फूल चन्द वर्मा रिण्वत मे ।

श्वी राज बहादुर इन वातो मे कोई फायदा नही है। मै ग्राप की भाग। मे नही बोल सकना ह। ग्राप जिस भाषा का इंग्नेमाल करने हे हम लोग उसी भाषा म उन्तर नही दगे हम लोग उसी भाषा म उन्तर नही दगे हम लोग उसी भाषा म उन्तर नही दगे हम लोग उसी विखास नहीं करने है। अ यह निवेदन करना चारता हू कि देश का मूगफली का कुल निर्यात ही 25--30 हजार टन का हुआ है. यदि मध्य प्रदेश मे ही 25 हजार टन चली गई तो गुनरान, महाराष्ट्र जहा-जहा म्यकनी होती है. उन को क्यो छांड दिया। मुझे साध्वर्य कि ठोक है या नही ।

भव जहां तक इस प्रश्न का सम्बन्ध है कि जब पैदावार कम हुई है तो क्यो क्षे ये। जाये, इस बात को मैं वार-बार एक्सप्लेन कर चुका ह। 235 Refusal by Port and Dock AUGUST 7, 1973 Workers Federation to load Rice (C.A.)

[श्री राज बहादुर] फिर भी यदि झाप झाज्ञा देगे तो मुझे कोई एतराज नही है लेकिन इम मे हाउस का ममय खराब होगा।

SHRIK S CHAVDA (Patan) People in the country are claiming for edible oil including groundnut oil Vanaspati factories are starved of law mate tals and the whole country is facing this unprecedented (11515 1) edible oil vonaspati and sher Despite this position, export of substantial quantities of groundnut and o her essential commodities is being allow-Will the hon Minister tell us ed the details of quantity of groundnut and other essential commodities ın short supply in the country which have been contracted for export within the next six months or so? It is said that the Government have entered into a new contract for exporting 10.000 tonnes of rice to Canada, Jopan and Kuwait Will the Government review the export policy in consultation with the Ministry of Food and Agriculture with a view to ensure that contracts for exports are either cancelled or staggered? Even though Gujarat is a major groundnut producing State in our country, the selling price of groundnut oil in that State is more than in any other State m our country What are the reasons for this and what steps government will take to ensure that the prices of edible oils in the country in general, and Gujarat in particular, are brought down?

SHRI RAJ BAHADUR Again 1 may have to commit the offence of repeating what I have already said, because no new issue has been taised He has repeated the question of a new contract, so fai as groundinat is conceined

SHRIK S CHAVDA I have asked for the figures for the next six months

SHRI RAJ BAHADUR If he is interested in figures, I shall give the figures These are figures of production and export of groundunt

Year	Production	Export
1968-69	46 31 lakh tonnes	37 000
1969-70	51 30 ""	36,000
1970-71	61 11 ""	<b>26,00</b> 0
1971-72	61 81 " "	27,000
1972-73	39 24 "" (up to	13,000 Dec '72)

So far as Russia is concerned, the Trade Plan agreement with USSR was entered into in 1972 for 15,000 tonnes against which these supplies are going to be made.

I think, this is all that I have to say about it I do not have separate figures for Gujarat

### 12 56 hrs

## PAPERS LAID ON THE TABLE

NOTIFICATION UNDER DELIMITATION ACT AND UP STATE LEGISLATURE (PREVENTION OF DISQUALIFICATION) (AMDT) ORDINANCE THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND